

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.06.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 1977 of 2019 in Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors.	Charu Bansal	Sumant Batra-RP, K. Datta, Sumesh Dhawan, Gyanendra Kumar
2.	I.A No. 1875 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
3.	I.A No.1970 of 2019 in Comp. App. (AT) No. 142 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	
5.	Comp. App. (AT) (Ins) No. 654 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Vijay kumar V.Iyer RP of Murli Industries Ltd & Anr.	R.P. Agrawal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 559 of 2019	Om Logistics Ltd. Vs. MSR Telecom Pvt Ltd.	Arun Aggarwal	
----	---------------------------------------	--	---------------	--

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar